## PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH HYDERABAD

SUB: VACATIONS – Summer Vacation Permission 2014 – Permission for 14 days to the District and Sessions Judges during the Summer Vacation 2014 – GRANTED.

## ORDER ROC.NO.2969/2014-B.SPI., Dt.29.04.2014.

The High Court is pleased to accord permission for fourteen (14) days during Summer Vacation, 2014 to the District and Sessions Judges mentioned in column No.2 during the periods mentioned in column No.3 by placing the officers mentioned in column No.4 as incharge.

SL NO	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2		3	4
		ADILABAD DIS	TRICT	
1.	G. Gopala Krishna Murthy Prl. District and Sessions Judge, Adilabad	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.
2.	N. Raj Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.	ă.	From 17.05.2014 To 30.05.2014	Prl. District and Sessions Judge, Adilabad
		ANANTAPUR DIS	<del></del>	
3.	M. Venkateswar Rao Prl. District and Sessions Judge, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
4.	P. Subramanya Kumar, I Addl. District and Sessions Judge, Anantapur.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VIII Addl. District Judge, Anantapur
5.	C. Sumalatha Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
6.	Y. Vijaya Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Anantapur.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Anantapur
7.	Smt. B. Sunitha III Addl. District and Sessions Judge (FTC), Anantapur.	From 02.05.2014 To 15.05.2014		VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.
8.	K. Venkata Ramana Reddy, VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge (FTC), Anantapur.

		CHITTOOR DIST	RICT	
9.	L. Ravi Babu, Prl. District and Sessions Judge, Chittoor	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Chittoor.
10.	K.V. Vijaya Kumar, I Addl. District and Sessions Judge, Chittoor		From 17.05.2014 To 30.05.2014	Prl. District and Sessions Judge, Chittoor
11.	Dr.S.S.S. Jaya Raju, II Addl. District and Sessions Judge, Madanapalle		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Chittoor
12.	B. Ravindra Babu III Addl. District and Sessions Judge, Tirupati		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Tirupati
13.	M. Rajamouli Sarma, Special Judge for trial of cases under SCs & STs (POA) Act, 1989- cum-IV Addl. District and Sessions Judge, Tirupati	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Tirupati.
14.	H. Chandra Sekhar, Judge, Family Court- cum-V Addl. District and Sessions Judge, Tirupati		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Tirupati.
15.	M. Srikantha Chary, VIII Addl. District and Sessions Judge, Chittoor	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Chittoor.
		EAST GODAVARI D	ISTRICT	1
16.	Ms. B.S. Bhanumathi, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Rajahmundry, East Godavari District
17.	Smt. K. Syamala Devi, I Addl. District and Sessions Judge, East Godavari at Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry, East Godavari District.
18.	C. Lakshminarayana, II Addl. District and Sessions Judge, Amalapuram, East Godavari District.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada
19.	N. Tukaramji, III Addl. District and Sessions Judge, Kakinada.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada
20.	Smt. J. Srilakshmi, Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakianada.		From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Kakinada

21.	A. Vara Prasada Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District and Sessions Judge, Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry, East Godavari District.
22.	C. Purushotham Kumar, Judge, Family Court- cum- IX Addl. District and Sessions Judge, East Godavari at Rajahmundry.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-X Addl. District and Sessions Judge, Rajahmundry.
23.	Ch. Balagandhara Tilak Roy, V Addl. District and Sessions Judge, Rajahmundry.		From 17.05.2014 To 30.05.2014	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry.
24.	Y. Ganapathi Rao, VI Addl. District and Sessions Judge, Kakinada.	From 02.05.2014 To 15.05.2014		IV Addl. District and Sessions Judge, Kakinada, East Godavari District.
25.	S.M. Rafee, Prl. District and Sessions Judge, Guntur.	GUNTUR DISTR	From 17.05.2014 To 30.05.2014	II Addl. District and Sessions Judge, Guntur
26.	B. Girija Manohar, I Addl. District and Sessions Judge, Guntur.		From 17.05.2014 To 30.05.2014	II Addl. District and Sessions Judge, Guntur
27.	V. Nageswara Rao, II Addl. District and Sessions Judge, Guntur.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
28.	Moulana Junaid Ahmed, III Addl. District and Sessions Judge, Guntur.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
29.	G. Srinivas Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District and Sessions Judge, Guntur	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Guntur
30.	Virupaksha Dattatreya gowda, Judge, Family Court- cum-XII Addl. District and Sessions Judge, Guntur		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge, Guntur
31.	B. Syam Sunder, XIII Addl. District and Sessions Judge Narsaraopet		From 17.05.2014 To 30.05.2014	X Addl. District and Sessions Judge, Gurazala, Guntur District.
32.	N. Raja Prasad Baba, X Addl. District and Sessions Judge, Guntur at Gurazala.	From 02.05.2014 To 15.05.2014		XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District.

33.	M. Vengaiah, XI Addl. District and Sessions Judge,		From 17.05.2014 To	IV Addl. District and Sessions Judge, Guntur.
	Guntur at Tenali	¥5	30.05.2014	
		HYDERABAD DIST		
34.	G. Dasappa Chief Judge, City Civil Court, Hyderabad.	OIII OIVIII GOS	From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad
35.	D. Vishnu Prasada Reddy, I Addl. Chief Judge, City Civil Court, Secunderabad.		From 17.05.2014 To 30.05.2014	XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
36.	Y. Aravinda Reddy, II Addl. Chief Judge, City Civil Court, Hyderabad	From 02.05.2014 To 15.05.2014	:	Chief Judge, City Civil Court, Hyderabad
37.	D. Tirumala Rao, III Addl. Chief Judge, City Civil Court, Hyderabad	From 02.05.2014 To 15.05.2014		IX Addl. Chief Judge, City Civil Court, Hyderabad
38.	Ch. K. Bhupathi, I Addl. Special Judge for SPE & ACB Cases- cum-V Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	II Addl. Special Judge, for SPE and ACB Cases, Hyderabad
39.	N. Victor Immanuel, II Addl. Special Judge for SPE and ACB Cases, Hyderabad.	From 02.05.2014 To 15.05.2014	:	I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
40.	Smt. Y. Vijaya Lakshmi Judge, Family Court- cum-Addl. Chief Judge, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	XI Addl. Chief Judge, City Civil Court, Hyderabad
41.	R. Pundareeka- kashudu, Judge, Addl. Family Court, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	XI Addl. Chief Judge, City Civil Court, Hyderabad
42.	Ch. Vijaya Mohan, Judge, Family Court- cum- Addl. Chief Judge, City Civil Court, Secunderabad.		From 17.05.2014 To 30.05.2014	XXVII Addl. Chie Judge, City Civ Court, Secunderabad.
43.	P. Adinarayana, IX Addl. Chief, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge City Civil Court Hyderabad
44.	D. Chiranjeevulu, X Addl. Chief Judge, City Civil Court, Hyderabad		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge City Civil Cour Hyderabad
45.	Smt. G.V. N. Bharatha Laxmi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		X Addl. Chief Judge City Civil Cour Hyderabad.

46.	K. Sanga Reddy, XXVII Addl. Chief Judge, City Civil Court,	From 02.05.2014 To		Judge, Family Court, City Civil Court, Secunderabad.
47.	Secunderabad N. Jayaraj, XXIV Addl. Chief Judge, City Civil Court,	15.05.2014 From 02.05.2014 To		XXV Addl. Chief Judge, City Civil Court, Hyderabad
	Hyderabad.	15.05.2014	9	
48.	Sambasiva Rao Naidu, XXV Addl. Chief Judge, City Civil Court, Hyderabad.	Ţ	From 17.05.2014 To 30.05.2014	XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
49.	K.B. Gangeyudu, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad.
50.	Smt. G. Bhuvaneswari Raju, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad. (Adhoc DJ)		From 17.05.2014 To 30.05.2014	II Addl. Chief Judge, City Civil Court, Hyderabad.
		HYDERABAI		
51.	Smt. T. Rajani Metropolitan Sessions Judge, Hyderabad	ropolitan sessio	From 17.05.2014 To	II Addl. Metropolitan Sessions Judge,
52.	G. Lakshmipathy, I Addl. Metropolitan Sessions Judge, Hyderabad	·	30.05.2014 From 17.05.2014 To 30.05.2014	Hyderabad.  II Addl.  Metropolitan Sessions Judge, Hyderabad.
53.	D. Dharma Rao, II Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		I Addl. Metropolitan Sessions Judge, Hyderabad.
54.	K. Raj Kumar, Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under Economics Offences-cum-VIII Addl. MSJ, Hyderabad.
55.	Dr. V. Radha Krishna Krupa Sagar, IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2014 To 30.05.2014	Spl. Judge for trial of Offences under Essential Commodities Act- cum-III Addl. Metropolitan Sessions Judge, Hyderabad
56.	Y. Someswara Rao, V Addl. Metropolitan Sessions Judge (to try offences against Women), Mahila Court, Hyderabad-cum-XIX Addl. Chief Judge, City Civil Court, Hyderabad.	From 02.05.2014 To 15.05.2014		IV Addl. Metropolitan Sessions Judge, Hyderabad.

57.	C.S.S.V. Durga Prasad,		From	V Addl.
37.	Special Judge for Trial		17.05.2014	Metropolitan
	of cases under SCs &	1	To	Sessions Judge,
	1		30.05.2014	Hyderabad.
	STs (POA) Act-cum- VI		30.03.2014	Tiyucrabau.
	Addl. Metropolitan			
	Sessions Judge,			
	Secunderabad.		59 - 1941 - 1941	77 4 1 31
58.	M. Laxman,		From	V Addl.
	Spl. Judge for		17.05.2014	Metropolitan
	Economic Offences-		To	Sessions Judge,
	cum-VIII Addl.		30.05.2014	Hyderabad.
	Metropolitan Sessions			
	Judge, Hyderabad –			
	cum-XXI Addl. C.J.,			
	CCC, Hyderabad.			
	1000,12,4014544	HYDERABAD		
	C	ITY SMALL CAUSES	COURT	
59.	Ms. J. Uma Devi,		From	II Addl.
00.	Chief Judge, City Small	ï	17.05.2014	Chief Judge,
	Causes Court,		То	City Civil Court,
	- I		30.05.2014	Hyderabad
	Hyderabad		00.00.2014	Tiyderabad
		HYDERABAD		
	TRIBINALS	, LABOUR COURTS	AND CBI COURTS	
60.	Smt. P. Sree Sudha,		From	I Addl. Spl. Judg
<del>50</del> .	Chairman,		17.05.2014	for CBI Case
	1 -		To	Hyderabad.
	Sales Tax & Vat		30.05.2014	Trydcrabad:
	Appellate Tribunal,		30.03.2014	
	Hyderabad.			
	T. D. : IZ		From	I Addl. Speci
61.	V. Ravi Kumar,			
	Presiding Officer,		17.05.2014	1 0
	Labour Court – II,		То	Cases, Hyderabad
	Hyderabad.		30.05.2014	
62.	N. Balayogi,		From	I Addl. Specia
	Prl. Special Judge for		17.05.2014	Judge for CF
	CBI Cases, Hyderabad.		То	Cases, Hyderabad
			30.05.2014	
63.	M.V. Ramesh,	From		III Addl. Specia
	I Addl. Special Judge	02.05.2014		Judge for CI
	for CBI Cases,	To		Cases, Hyderabad
	Hyderabad.	15.05.2014		
	129 00200000			
64.	M.V. Ramana Naidu,		From	I Addl. Speci
	III Addl. Special Judge		17.05.2014	Judge for Cl
	for CBI Cases,		To	Cases, Hyderabad
	Hyderabad.		30.05.2014	
	Tiyderabad.		••••	
		KADAPA DISTRI	CT	
	<u></u>			
65.	N. Raghava Rao,		From	Judge, Family
	Prl. District and		17.05.2014	Court-cum-VI Add
	Sessions Judge,		To	District and
	Kadapa		30.05.2014	Sessions Judge,
				Kadapa
66.	S.V. Chalapathi,		From	Judge, Family
50.	I Addl. District and		17.05.2014	Court-cum-VI Ado
	Sessions Judge,	ĺ	To	District and
	Kadapa.		30.05.2014	Sessions Judge,
	Assurage.			Kadapa
67.	P. Suryanarayana	From		I Addl. District an
<b>07.</b>	Goud,	02.05.2014		Sessions Judge,
		To		Kadapa
	Judge, Family Court,	15.05.2014		Isauapa
	Kadapa	10.00.2014		
	1			
	•	1		TAJJI District on
CO	C Mohan Kuman	From		I I AMMI I HETPAT ON
68.	G. Mohan Kumar,	From		
68.	V Addl. District and	02.05.2014		Sessions Judge,
68.				I Addl. District and Sessions Judge, Kadapa

		KARIMNAGAR D	ISTRICT	
69.	B. Nagamaruthi Sarma, Prl. District and Sessions Judge, Karimnagar		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-III Addl. District and Sessions Judge, Karimnagar.
70.	B. Suresh, I Addl. District and Sessions Judge, Karimnagar.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-III Addl. District and Sessions Judge, Karimnagar.
71.	D. Shaam Mohan Rao, II Addl. District and Sessions Judge, Jagtial.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-III Addl. District and Sessions Judge, Karimnagar.
72.	Smt. K. Sujana, Chairman, LRAT-cum- III Addl. District and Sessions Judge, Karimnagar.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Karimnagar.
73.	G. Venkata Krishnaiah, Chairman, Industrial Tribunal-cum- Presiding officer, Labour Court, Godavarikhani.	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Karimnagar
74.	G. Venkata Krishnam Raju, Judge, Family Court- cum-VI Addl. District and Sessions Judge, Karimnagar.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl District and Sessions Judge, Karimnagar.
75.	D. Vasudeva Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VI Addl District and Sessions Judge, Karimnagar.
		KHAMMAM DIST	RICT	
76. 77.	I. Ramesh, Prl. District and Sessions Judge, Khammam.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Khammam
	P.S.P. Chiranjeevi Rao, I Addl. District and Sessions Judge, Khammam.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
78.	Syed Lateef-ur- Rahman, Judge, Family Court- cum-VI Addl. District and Sessions Judge, Khammam.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act, Khammam
79.	M. Venkata Rama Rao, Special Judge for trial of cases under SCs & STs (POA) Act, 1989- cum-VII ADJ, Khammam.	From 02.05.2014 To 15.05.2014	=	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.

80.	G. Sardar Mohan Rao, V Addl. District and Sessions Judge, Kothagudem, Khammam District.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII ADJ, Khammam
		The state of the s	OW	
		KRISHNA DISTRI	<u>C1</u>	I Addl. District and
81.	G. Chakradhara Rao,	From		Sessions Judge,
	Prl. District and	02.05.2014		Machilipatnam.
	Sessions Judge,	To		Macimipadiam.
	Machilipatnam.	15.05.2014		
82.	M. Rama Seshagiri		From	Prl. District and
04.			17.05.2014	Sessions Judge,
	Rao, I Addl. District and		To	Machilipatnam
			30.05.2014	
	Sessions Judge,	İ		
	Machilipatnam.	Ì		
	- C C lethe	From		I Addl. District and
83.	Smt. G. Swarnalatha,	02.05.2014		Sessions Judge,
	Special Judge for Trial	To		Machilipatnam.
	of cases under SCs &	15.05.2014		
	STs (POA) Act-cum- X	15.05.2014		
	Addl. District and			
	Sessions Judge,	İ		
	Machilipatnam.			
			From	Judge, Mahila
84.	R. Murali,		17.05.2014	Court-cum-V Addl.
	MSJ-cum-II Addl.		To	District and
	District and Sessions			Sessions Judge,
	Judge, Vijayawada.		30.05.2014	Vijayawada,
		}		Krishna District
85.	A. Giridhar,		From	Judge, Mahila Court-cum-V Addl.
00.	Special Judge for SPE	•	17.05.2014	
	and ACB Cases-cum-III		To	District and
	Addl. District and		30.05.2014	Sessions Judge,
	Sessions Judge-cum-		:	Vijayawada,
	Addl. MSJ,			Krishna District
	Vijayawada. Krishan			
	District			
	TI Orter Per		From	Judge, Mahila
86.	U. Satya Rao,		17.05.2014	Court-cum-V Addl
	Judge, Family Court-		To	District and
	cum-IV Addl. District		30.05.2014	Sessions Judge,
	and Sessions Judge,			Vijayawada,
	Vijayawada.		ļ	Krishna District
		From		Judge, Fami
87.	Smt. V. B. Nirmala	02.05.2014		Court-cum-IV Add
	Geethamba,	=		District ar
	Judge, Mahila Court-	To		Sessions Judg
	cum-V Addl. District	15.05.2014	1	Vijayawada,
	and Sessions Judge,			Krishna District.
	Vijayawada.		- December	VIII Addl. Distri
88.	C.B. Satyanarayana,		From 17.05.2014	and Session
	XIV Addl. District and			Judge, Vijayawad
	Sessions Judge,		To	Krishna District
	Vijayawada,		30.05.2014	IMISIMA DISTILLE
				XIV Addl. Distri
89.	V. Srirama Chandra	From	324	and Session
•	Murthy,	02.05.2014		Judge, Vijayawad
	Chairman, Co-	То		Krishna District
	operative Tribunal,	15.05.2014		INTOTHIA DISTRICT
	Vijayawada.			
				I Addl. District a
90.	B. Rama Rao,	From		Sessions Judg
55.	XI Addl. District and	02.05.2014		1
	Sessions Judge,	To	:	Machilipatnam.
	Gudiwada	15.05.2014		
01	Kum. C. Yamini,	From		XII Addl. Distr
91.		02.05.2014	1	and Session
	VIII Addl. District and	1 112 115 20 14	1	Judge. Vijavawad

Y.V.S.G.B. Partha Saradhi, XII Addl. District and Sessions Judge, Vijayawada.		From 17.05.2014 To 30.05.2014	VIII Addl. District and Sessions Judge, Vijayawada, Krishna District
P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC), Vijayawada,	From 02.05.2014 To 15.05.2014		XII Addl. District and Sessions Judge, Vijayawada, Krishna District
M.R. Satyanarayana, XV Addl. District and Sessions Judge, Nuzvid, Krishna District.	From 02.05.2014 To 15.05.2014		XIV Addl. District and Sessions Judge, Vijayawada, Krishna District.
G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.		From 17.05.2014 To 30.05.2014	XIII Addl. District and Sessions Judge (FTC), Vijayawada, Krishna District
	KURNOOL DIST	RICT	
N. Basavaiah, Prl. District and Sessions Judge, Kurnool		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool
N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
G.V. Subrah-manyam, II Addl. DJ, Kurnool at Adoni.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
Kum. Y.H. Prameela Reddy, III Addl. District and Sessions Judge, Nandyal.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool
Smt. S. Premavathi, Judge, Family Court- cum-IV Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.
Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STs (POA) Act,1989- cum-VI Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.
A. Prasad Raju, Special Judge for SPE and ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Kurnool.
	Saradhi, XII Addl. District and Sessions Judge, Vijayawada.  P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC), Vijayawada,  M.R. Satyanarayana, XV Addl. District and Sessions Judge, Nuzvid, Krishna District.  G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.  N. Basavaiah, Prl. District and Sessions Judge, Kurnool  N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool  G.V. Subrah-manyam, II Addl. DJ, Kurnool at Adoni.  Kum. Y.H. Prameela Reddy, III Addl. DJ, Kurnool at Adoni.  Smt. S. Premavathi, Judge, Family Court- cum-IV Addl. District and Sessions Judge, Nandyal.  Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STs (POA) Act, 1989- cum-VI Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum- Addl. District and Sessions Judge, Kurnool.	Saradhi, XII Addl. District and Sessions Judge, Vijayawada.  P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC), Vijayawada,  M.R. Satyanarayana, XV Addl. District and Sessions Judge, Nuzvid, Krishna District.  G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.  N. Basavaiah, Prl. District and Sessions Judge, Kurnool  N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool  R. Ramalinga Reddy, I From 02.05.2014  G.V. Subrah-manyam, II Addl. DJ, Kurnool at Adoni.  G.V. Subrah-manyam, II Addl. DJ, Kurnool at Adoni.  From 02.05.2014  To 15.05.2014  From 02.05.2014  To 15.05.2014  To 15.05.2014  Addl. District and Sessions Judge, Kurnool.  Smt. S. Premavathi, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.  Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STS (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.	Saradhi, XII Addl. District and Sessions Judge, Vijayawada.  P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC). Vijayawada,  M.R. Satyanarayana, XV Addl. District and Sessions Judge, Nuzvid, Krishna District.  G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.  N. Basavaiah, Prl. District and Sessions Judge, Nandigama, Krishna District.  N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool  N. Ramalinga Reddy, I Addl. District and Sessions Judge, Kurnool  G.V. Subrah-manyam, II Addl. District and Sessions Judge, Nandyal.  Smt. S. Premavathi, Judge, From 15.05.2014  Smt. S. Premavathi, Judge, From 15.05.2014  Smt. S. Premavathi, Judge, Family Courtcum-IV Addl. District and Sessions Judge, Kurnool.  Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STs [POA] Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.  A. Prasad Raju, Special Judge for SPE and ACB Cases-cum-Addl. District and Sessions Judge, Kurnool.

	M	AHABUBNAGAR DI	STRICT	
103.	B. Sivanagi Reddy, Prl. District and Sessions Judge, Mahabubnagar		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Mahabubnagar
104.	S. Bajarang Babu, I Addl. District and Sessions Judge, Mahabubnagar.	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Mahabubnagar
105.	P. Mohan Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Mahabubnagar.	From 02.05.2014 To 15.05.2014		Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
106.	P. Sudhakar, Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Mahabubnagar.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Mahabubnagar
107.	P. Vijender, Addl. District and Sessions Judge, Wanaparthy		From 17.05.2014 To 30.05.2014	III Addl. District and Sessions Judge, Gadwal
108.	P. Prabhakar, III Addl. District and Sessions Judge, Gadwal.	From 02.05.2014 To 15.05.2014		Addl. District and Sessions Judge, Wanaparthy.
109.	Dr. G. Radha Rani, I Addl. District and Sessions Judge, Medak at Sangareddy	MEDAK DISTRI From 02.05.2014 To 15.05.2014	CT	Special Judge for Trial of Cases under SC s & STs (POA) Act-cum- V Addl. District and Sessions Judge, Medak at Sangareddy
110.	Smt. A. Bharathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Medak at Sangareddy
111.	Mohd. Noorullah Ghori, VI Addl. District and Sessions Judge, Siddipet.	From 02.05.2014 To 15.05.2014		VIII Addl. District and Sessions Judge, Medak.
112.	P.V. Ramana Rayulu, VIII Addl. District and Sessions Judge, Medak	940	From 17.05.2014 To 30.05.2014	VI Addl. District and Sessions Judge, Siddipet.
		NALGONDA DIST	TRICT	
113.	K.A.P. Swamy, Prl. District and Sessions Judge, Nalgonda.	MANUAL DIGI	From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge,

114.	C. Vijaya Saradhi Acharyulu, Chairman, LRAT- cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District		From 17.05.2014 To 30.05.2014	V Addl. District and Sessions Judge, Bhongir, Nalgonda District
115.	G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Nalgonda
116.	G. Pratap Kumar, Judge, Family Court- cum-VI Addl. District and Sessions Judge, Nalgonda		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Nalgonda
117.	M. Santah Raju, Addl. District and Sessions Judge, Miryalaguda,		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VII Addl. District and Sessions Judge, Nalgonda.
118.	Nimma Narayana, V Addl. District and Sessions Judge, Bhongir,	From 02.05.2014 To 15.05.2014		Prl. District and Sessions Judge, Nalgonda.
		NELLORE DIST	RICT	
119.	Ch.K. Durga Rao, Prl. District and Sessions Judge, Nellore	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore
120.	A. Jagadeesh-chandra Rao, I Addl. District and Sessions Judge, Nellore.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
121.	S.V. Narasimha Raju, Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.		From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
122.	T. Anand, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.	0	From 17.05.2014 To 30.05.2014	Judge, Family Court-cum- VI Addl. District and Sessions Judge, Nellore
123.	B.R. Madhusudhan Rao, Judge, Family Court- cum-VI Addl. District and Sessions Judge, Nellore.	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore

124.	Ch. Ramachandra Murthy, IV Addl. District and Sessions Judge, Nellore.	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nellore
125.	P. Gurappa, VII Addl. District and Sessions Judge, Gudur.	From 02.05.2014 To 15.05.2014		Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore
		NIZAMABAD DIST	RICT	
126.	Dr. Shamim Akthar, Prl. District and Sessions Judge, Nizamabad.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad.
127.	B.S. Jagjeevan Kumar, I Addl. District and Sessions Judge, Nizamabad.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad
128.	K. Raveendra Singh, Judge, Family Court, Nizamabad	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nizamabad.
129.	T. Venkeswara Reddy, IX Addl. District and Sessions Judge, Kamareddy	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Nizamabad.
130.	S. Goverdhan Reddy, VII Addl. District and Sessions Judge, Nizamabad at Bodhan.		From 17.05.2014 To 30.05.2014	Judge, Family Court, Nizamabad.
		PRAKASAM DIST	RICT	
131.	A. Radha Krishna, Prl. District and Sessions Judge, Prakasam at Ongole.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.
132.	Shaik Mohd. Ismail, I Addl. District and Sessions Judge, Prakasam at Ongole.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole,
133.	Smt. T. Ramani Krupavathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.
134.	T. Suryanarayana, Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Prakasam at Ongole.		From 17.05.2014 To 30.05.2014	I Addl. District and Sessions Judge, Prakasam at Ongole.

		RANGAREDDY DIST		Chairman, LRAT-
135.	K. Ashok Babu,		From 17.05.2014	cum-II Addl.
	Prl. District and			District and
	Sessions Judge,	ì	To	<del></del>
	Rangareddy District.	į.	30.05.2014	Sessions Judge,
				Rangareddy
136.	D. Nagarjun,		From	Chairman, LRAT-
130.	I Additional District	1	17.05.2014	cum-II Addl.
			To	District and
	and Sessions Judge,		30.05.2014	Sessions Judge,
	Rangareddy District	5	00.00.2011	Rangareddy
				III Addl. District
137.	M. Gandhi,	From		and Sessions
	Chairman, LRAT-cum-	02.05.2014		
	II Addl. District and	To		Judge, Rangareddy
	Sessions Judge,	15.05.2014		Ì
	Rangareddy District.	Ì		
		From		Special Judge for
138.	K. Ranga Rao,	02.05.2014		Trial of cases under
	Judge, Family Court,			SCs & STs (POA)
	Rangareddy District at	То		Act, L.B. Nagar,
	L.B.Nagar,	15.05.2014		Rangareddy
	( )			
				District.
120	Ch. Ramesh Babu,		From	VIII Addl. District
139.		4	17.05.2014	and Sessions
	Special Judge for trial		To	Judge, Rangareddy
	of cases under SCs		30.05.2014	District
	and STs (POA) Act,	ļ	30.00.2011	
	1989-cum-VII Addl.			
	District and Sessions	ì		ł
	Judge at L.B.Nagar,			
	Rangareddy District			
140	B. Venkata Prasad		From	Chairman, LRAT-
140.		ž).	17.05.2014	cum-II Addl.
	III Additional District		To	District and
	and Sessions Judge,		30.05.2014	Sessions Judge,
	Rangareddy District		30.03.2014	Rangareddy
				_
		· ·		District
141.	P. Udaya Kumar,	From		III Addl. Distric
141.	IV Additional District	02.05.2014		and Session
		To	ļ	Judge, Rangaredd
	and Sessions Judge,	15.05.2014		District
	Rangareddy District	15.05.2014	1	
			From	IV Addl. Distric
142.	T. Srinivasa Rao,		- 171	and Session
	V Addl. District and		17.05.2014	
	Sessions Judge,		То	Judge, Rangaredd
	Rangareddy District.		30.05.2014	District
	Kangarcuty Districts		<u></u>	i i
	C I C III		From	Chairman, LRA
143.	Smt. G. Udaya Gouri,		17.05.2014	cum-II Add
	Additional District and		То	District an
	Sessions Judge		30.05.2014	Sessions Judg
	Vikarabad, Rangareddy		30.05.2014	Rangareddy
	District			
		=		District
144	Sri P.V. Ramana Rao,	From		Prl. District ar
144.		02.05.2014		Sessions Judg
	XVI Addl. District and	02.03.201 <del>±</del> To		Rangareddy
	Sessions Judge,			
	Malkajgiri, Rangareddy	15.05.2014		
	District.			1
				Special Judge f
145.	Smt. Ch. Santha	From		Special Judge 1
170,	Kumari,	02.05.2014		Trial of cases und
	VIII Addl. District and	To		SCs & STs (PO
		15.05.2014		Act, L.B. Naga
	Sessions Judge, L.B.	10.00.2017		Rangareddy
	Nagar, Rangareddy			District.
	District.			
				XIII Addl. Distr
146.	K. Venkateshwarlu,	From	16	
1 10.	XI Addl. District and	02.05.2014		and Sessio
	Sessions Judge (Fast	To	6	Judge, Rangared
		15.05.2014		District
	1 22 000	70.001=07.		ĺ
	I I R Niadar Randareddy I		1	
	L.B.Nagar, Rangareddy			
	District			

147.	Smt. D. Lakshmi Kameswari, XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Rangareddy District
		SRIKAKULAM D	ISTRICT	
148.	V. Appa Rao, Prl. District and Sessions Judge, Srikakulam.		From 17.05.2014 To 30.05.2014	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge,
149.	N. Malayadri, Judge, Family Court- cum-III Addl. District and Sessions Judge, Srikakulam.		From 17.05.2014 To 30.05.2014	Srikakulam Special Judge for Trial of cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge,
150.	V. Venkateswar Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam	From 02.05.2014 To 15.05.2014		Srikakulam Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
		VISAKHAPATNAM I	DISTRICT	
151.	V. Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge,
152.	N. Ganesh Babu, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhpatnam.	From 02.05.2014 To 15.05.2014		Visakhapatnam II Addl. District and Sessions Judge, Visakhapatnam
153.	G. Gopi Chand, II Addl. District and Sessions Judge, Visakhpatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge,
154.	A.V. Ravindra Babu, III Addl. District and Sessions Judge-cum- Special Judge for SPE & ACB Cases, Visakhapatnam		From 17.05.2014 To 30.05.2014	Visakhapatnam IV Addl. District and Sessions Judge, Visakhapatnam
155.	N. Narasinga Rao, IV Addl. District and Sessions Judge, Visakhapatnam.	From 02.05.2014 To 15.05.2014	0	Judge, Addl. Family Court, Visakhapatnam.
156.	G. Gopi, Judge, Family Court,- cum-V Addl. District and Sessions Judge, Visakhapatnam	From 02.05.2014 To 15.05.2014		Judge, Addl. Family Court, Visakhapatnam.
157.	V.V. Seshu Babu, Judge, Addl. Family Court, Visakhapatnam		From 17.05.2014 To 30.05.2014	Judge, Family Court,-cum-V Addl. District and Sessions Judge,

158.	T. Eswar Rao, Judge, Mahila Court- cum-VI Addl. District Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	Judge, Family Court,-cum-V Addl. District and Sessions Judge, Visakhapatnam
159.	Smt. G. Anupama Chakravarthi, Prl. Special Judge for CBI Cases, Visakhapatnam.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
160.	R. Sudhakar Naidu, I Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)	From 02.05.2014 To 15.05.2014		Prl. Special Judge for CBI Cases, Visakhapatnam.
161.	N. Ananda Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
162.	P.V. Ram Babu, Chairman, Co-operative Tribunal, Visakhapatnam.		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
163.	Ch. Manavendranath Roy, Chairman, Sales Tax Appellate Tribunal, Visakhapatnam (Addl. Bench)		From 17.05.2014 To 30.05.2014	I Addl. Special Judge for CBI Cases, Visakhapatnam
164.	K. Nageswara Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.		From 17.05.2014 To 30.05.2014	IV Addl. District and Sessions Judge, Visakhapatnam
165.	Ch. Kishore Kumar, XII Addl. District and Sessions Judge, Visakhapatnam. (New Court)		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam
166.	Smt. S. Saradha Devi, (Adhoc DJ) VII Addl. District and Sessions Judge (FTC), Visakhapatnam.		From 17.05.2014 To 30.05.2014	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam
167.	K. Surya Rao, X Addl. District and Sessions Judge, Anakapalle, Visakahapatnam District.	From 02.05.2014 To 15.05.2014		XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District.
168.	K. Chidananda, XIII Addl. District and Sessions Judge Gajuwaka, Visakhapatnam District		From 17.05.2014 To 30.05.2014	X Addl. District and Sessions Judge, Ankapalli, Visakhapatnam District.

169.	M. Lakshmi Narayana, Prl. District and Sessions Judge, Vizianagaram	From 02.05.2014 To 15.05.2014		I Addl. District and Sessions Judge, Vizianagaram
170.	Smt. M.G. Priyadar- shini, I Addl. District and Sessions Judge, Vizianagaram	6	From 17.05.2014 To 30.05.2014	Judge, Famil Court-cum-III Add District an Sessions Judge Vizianagaram
171.	V. Srinivasa Rao, Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases under SCs & STs (POA Act-cum- IV Add District and Sessions Judge Vizianagaram.
172.	K.V. Ramanji Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram.		From 17.05.2014 To 30.05.2014	Judge, Fami Court-cum-III Add District an Sessions Judg Vizianagaram
		WARANGAL DIST	RICT	
173.	M. Venkataramana, Prl. District and Sessions Judge, Warangal.	1	From 17.05.2014 To 30.05.2014	Chairman, LRAC cum-II Add District an Sessions Judg Warangal
174.	K.B. Narasimhulu, I Addl. District and Sessions Judge, Warangal.		From 17.05.2014 To 30.05.2014	Chairman, LRAT- cum-II Addl. Distr and Sessions Judg Warangal
175.	Smt. Y. Renuka, Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District and Sessions Judge, Warangal.	From 02.05.2014 To 15.05.2014		I Addl. District ar Sessions Judg Warangal.
176.	I. Krishnaiah, Judge, Family Court- cum-III Addl. District and Sessions Judge, Warangal	From 02.05.2014 To 15.05.2014		I Addl. District ar Sessions Judg Warangal.
177.	N. Solomon Raju, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.	SAS:	From 17.05.2014 To 30.05.2014	Chairman, LRA' cum-II Add District ar Sessions Judg Warangal
178.	M.V. Chandra Rana, VI Addl. District and Sessions Judge, Warangal at Mahabubabad.	From 02.05.2014 To 15.05.2014		Special Judge for Trial of cases und SCs & STs (POA) Act-cum- VII Addl District and Sessions Judge, Warangal.

	WEST GODAVARI DISTRICT				
179.	Smt. D. Leelavathi, Prl. District and Sessions Judge, West Godavari at Eluru		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.	
180.	A. Hari Haranatha Sarma, Chairman, LRAT-cum - II Addl. District and Sessions Judge, West Godavari at Eluru		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.	
181.	B. David Raju, Judge, Family Court- cum-VIIAddl. District and Sessions Judge, Eluru.		From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Kovvur, West Godavari District.	
182.	R.Niranjan Addl. District and Sessions Judge, Kovvur.	From 02.05.2014 To 15.05.2014	-	III Addl. District and Sessions Judge, Bhimavaram, West Godavari District.	
183.	K. Krishna Murthy, III Addl. District and Sessions Judge, Bhimavaram,	e	From 17.05.2014 To 30.05.2014	Addl. District and Sessions Judge, Narsapur, West Godavari District.	
184.	P. Kalyan Rao, Addl. District and Sessions Judge, Narsapur.	From 02.05.2014 To 15.05.2014		III Addl. District and Sessions Judge, Bhimavaram.	

- The orders are placed in the High Court's Web Site http://hc.ap.nic.in. The NOTE: 1. copy downloaded from the website is valid for availing summer vacation permission.
  - 2. All Prl. District and Sessions Judges are requested to download the said Proceedings from the internet and communicate among the officers working in their Unit.
  - 3. The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.

C. Josamadun REGISTRAR (VIGILANCE)

To

- 1. The officers concerned.
- 2. The Chief Judge, City Civil Court, Hyderabad.
- 3. The Chief Judge, City Small Causes Court, Hyderabad.
- 4. The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam.5. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.

## PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH HYDERABAD

**SUB:** VACATIONS – Summer Vacation Permission for the year 2014 – Permission to avail summer vacation to the District and Sessions Judges, who are working in Andhra Pradesh Judicial Academy, Secunderabad – GRANTED.

## ORDER ROC.NO.2969/2014-B.SPI., Dt.29.04.2014.

The High Court is pleased to accord permission to avail summer vacation permission for the year 2014 to the District and Sessions Judges, who are working on other duty in Andhra Pradesh Judicial Academy, Secunderabad mentioned in column no.2 during the periods mentioned in column no.3 by placing the officers mentioned in column no.4 as incharge.

SL NO	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE POST		
1	2		3	4		
	A.P.JUDICIAL ACADEMY SECUNDERABAD					
1.	M.Rajender, Senior Faculty Member - I, Andhra Pradesh Judicial Academy, Secunderabad.	From 02.05.2014 To 15.05.2014		Senior Faculty Member-II,		
2.	A.V.Parthasarathi, Senior Faculty Member - II, Andhra Pradesh Judicial Academy, Secunderabad.		From 17.05.2014 To 30.05.2014	Senior Faculty Member-I,		



To

- 1. The officers concerned.
- 2. The Director, A.P. Judicial Academy, Secunderabad.